

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:5240

ANSWERED ON:08.05.2012

HOUSES TO URBAN POOR

Choudhary Shri Harish;Laguri Shri Yashbant Narayan Singh;Sharma Dr. Arvind Kumar;Singh Shri Pradeep Kumar

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has recently carried out a survey to assess the housing needs of the Urban poor and middle-class families in the country;
- (b) if so, the outcome of the survey;
- (c) the schemes launched to provide housing to the urban poor and middle-class families;
- (d) whether the Government proposes to involve the private sector in fulfilling the requirement of housing for these people; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) and (b): No, Madam. The Government has not carried out any survey recently to assess the housing needs of the urban poor and middle-class families in the country.

(c): The Ministry of Housing and Urban Poverty Alleviation is implementing the following schemes in order to support States/Union Territories to provide housing to the urban poor and to avail benefits under these schemes:

# The Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched on 3.12.2005, supports provision of housing and basic services to urban poor in 65 select cities under the Sub Mission of Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP).

# A new scheme 'Rajiv Awas Yojana' (RAY), launched on 02.06.2011, seeks to provide financial assistance to States that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment and for creation of affordable housing stock.

# The Scheme of Affordable Housing in Partnership, launched in 2009, seeks construction of 1 million houses for EWS/LIG/Middle Income Group (MIG) with at least 25% for EWS Category. The Scheme has been dovetailed with RAY.

# The Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), launched in 2008, provides for 5% interest subsidy on housing loans upto 1 lakh rupees to the Economically Weaker Sections (EWS) and Low Income Group (LIG) for the purposes of construction/acquisition of houses. The Scheme has also been dovetailed with RAY.

(d) and (e): Guidelines for Basic Services to the Urban Poor (BSUP) and Integrated Housing and slum Development Programme (IHSDP) components of JNNURM and Guidelines for Rajiv Awas Yojana do provide for private sector participation in projects in the nature of public- private partnership (PPP) through State Governments. Scheme of Affordable Housing in Partnership (AHP) also provides for participation of private sector in the projects. However, housing being a State subject, it is for the State Governments to decide on the issue of involvement of the private sector in fulfilling the requirement of housing for urban poor/ middle-class families.